

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **02.09.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants             | Counsel for Respondents |
|-------|---|---|------------------------------------|-------------------------|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 313/2024<br>For Condone Delay<br>IA No. 832/2024<br>For Stay<br>IA no. 833/2024<br>For Delay in refiling<br>IA No. 834/2024 | The Sales Tax Officer<br>Vs<br>Mr. Jasin Jose & 2<br>Ors.   | Mr. EK Kumaresan                   |                         |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 314/2024<br>For Directions<br>IA No. 835/2024   | NIFE Fire Systems<br>Pvt. Ltd.<br>Vs<br>Canara Bank   | Mr. MA Shaji                       |                         |
| 3.    | Comp App (AT) (CH)<br>(Ins) No. 317/2024<br>For Exemption<br>IA No. 842/2024<br>For Stay<br>IA No. 843/2024<br>For Additional docs.<br>IA No. 844/2024      | Mr. B Prabhakar<br>Reddy<br>Suspended Director<br>of Excel Dwellings<br>India Pvt. Ltd.<br>Vs<br>Shriram Finance<br>Company Ltd. & Anr. | Mr. Bharadwaja<br>Rama Subramaniam |                         |

For Orders/ Clarification

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants        | Counsel for Respondents     |
|-------|--|---|-------------------------------|-----------------------------|
| 4.    | IA No. 547/2024<br>(For Condone Delay)<br>in<br>Comp App AT) (CH)<br>(Ins) No. 201/2024<br>For Urgent Hearing<br>IA No. 548/2024 | Mr. Mallidi<br>Varahagiri Reddy &<br>Anr.<br>Vs<br>Smilecare<br>Multispecialty<br>Hospitals India Pvt.<br>Ltd. & 3 Ors. | Ms. K Subbu Ranga<br>Bharathi | Mr. Arvind<br>Rajagopal- R4 |

|    |   |   |                           |   |
|----|---|---|---------------------------|---|
| 5. | IA No.1282/2023<br>(To implead)<br>in<br>TA (AT) No.<br>104/2021<br>(CA (AT) (Ins) No.<br>691/2020<br>For Stay<br>IA No. 1859/2020<br>For Directions<br>IA No. 2651/2020)               | Securities and<br>Exchange Board of<br>India<br>Vs<br>Kerala Housing<br>Finance Ltd. & 10<br>Ors.<br><br><b>WITH</b>  | Mr. Rahul<br>Unnikrishnan | Mr. PV Vinod R1<br>Mr. Rama<br>Subramaniam Raja<br>R2 |
| 6. | IA No.1283/2023 &<br>482/2024<br>(To implead)<br>in<br>TA (AT) No.<br>105/2021<br>(CA (AT) (Ins) No.<br>692/2020<br>For Stay<br>IA No. 1860/2020<br>For Directions<br>IA No. 2652/2020) | Securities and<br>Exchange Board of<br>India<br>Vs<br>Kerala Housing<br>Finance Ltd. & 10<br>Ors  | Mr. Rahul<br>Unnikrishnan | Mr. PV Vinod R1<br>Mr. Rama<br>Subramaniam Raja<br>R2 |
| 7. | IA No. 590/2022<br>(To implead)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 186/2022<br>For Urgent Hearing<br>IA No. 429/2022<br>For Stay<br>IA No. 430/2022                               | Asset Reconstruction<br>Company (India)<br>Limited<br>Vs<br>Ebenezar Inbaraj, RP<br>of Regen Powertech<br>Pvt. Ltd  | Mr. VV Sivakumar          | Mr.AG<br>Sathyanarayana                               |
| 8. | IA No. 570/2024<br>(For Condone Delay)<br>In<br>Comp App (AT) (CH)<br>(Ins) No. 209/2024<br>For Direction<br>IA No. 569/2024  | M/s. RVN Infra Pvt.<br>Ltd. Rep by its<br>Managing Director<br>Sri. R<br>Venkatramaiah<br>Vs<br>Sai Ramesh<br>Kanuparth, RP of<br>Gayatri Projects Ltd.<br>& Anr. | Mr. Pogulakonda<br>Pratap |   |

#### For Direction

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|-------------------------|
| 9.    | IA No. 812/2024<br>(To Adv. Hg.)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 294/2024<br>For Stay<br>IA No. 772 &<br>815/2024 | Maniveera Structure<br>Pvt. Ltd.<br>Vs<br>Nataraja<br>Nanjundaiah, RP,<br>M/s Merushikhar<br>Realty (LLP) | Mr. AS Vishwajith      |                         |

For Admission (After Notice)

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants  | Counsel for Respondents |
|-------|---|---|-------------------------|-------------------------|
| 10.   | Comp App (AT) (CH) (Ins) No. 39/2024<br>For Stay<br>IA No. 116/2024 | Gujarat Energy Transmission Corporation Ltd. & Anr.<br>Vs<br>Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd. | Ms. Aishwarya Subramani | Mr. Ramakant Rai        |

For Hearing

| S.No. | Case No.   | Name of the Parties  | Counsel for Appellants  | Counsel for Respondents  |
|-------|--|--|-------------------------|--|
| 11.   | TA (AT) No.6/2022 (CA (AT) No. 361/2018<br>IA No. 192/2018<br>For Exemption<br>IA No. 1748/2018<br>For Stay<br>IA No. 1749/2018) | Mr O. Arumugasamy<br>Vs<br>M/s T.R Mills Pvt. Ltd. & 15 Ors.<br><br><b>WITH</b>                        | Mr. Naman Jhabakh       | Mr. Aman Nalina Lingesh-R1-R4<br>Ms. R Apoorva-R5-R7<br>Mr. Praveen Kumar R10                  |
| 12.   | TA (AT) No.12/2022 (CA (AT) No. 259/2018)  | M Chandraprabha & 2 Ors.<br>Vs<br>Smt. M. Leela & 11 Ors.<br><br><b>WITH</b>                           | Mr. Sachin Priya Daniel | Mr. Aman Nalina R1-R4  |
| 13.   | TA (AT) 13/2022 (CA (AT) No. 258/2018<br>For Stay<br>IA No. 1196/2018)   | Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors<br>Vs<br>Smt. M. Leela & 10 Ors.<br><br><b>WITH</b> | Mr. Sachin Priya Daniel | Mr. Aman Nalina Lingesh-R1-R4<br>Mr. Praveen Kumar R9 - R10                                    |
| 14.   | TA (AT) No.16/2022 (CA (AT) No. 310/2018<br>For Stay<br>IA No. 1353/2018<br>For Exemption<br>IA No. 1359/2018)                   | Mr. M. Nagaraj<br>Vs<br>Smt. M. Leela & 13 Ors.<br><br><b>WITH</b>                                     | Mr. Naman Jhabakh       | Mr. Aman Nalina Lingesh-R1-R4<br>Mr. Sachin Priya Daniel- R6, R8- R10<br>Mr. Praveen Kumar R12 |
| 15.   | TA (AT) No.19/2022 (CA (AT) No. 360/2018<br>For Direction<br>IA No. 188/2018)  | Mr. O Arumugasamy<br>Vs<br>Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors.<br><br><b>WITH</b>   | Mr. Sachin Priya Daniel | Mr. Aman Nalina Lingesh- R1-R4<br>Mr. Praveen Kumar R9   |

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| 16. | TA (AT) No.21/2022<br>(CA (AT) No.<br>277/2018<br>For Stay<br>IA No. 1347/2018)                                      | M.S Nagarathna & 3<br>Ors.<br>Vs<br>Smt. M Leela & 10<br>Ors.<br><b>WITH</b>   | Mr. Naman Jhabakh          | Mr. Aman Nalina<br>Lingesh- R1-R4   |
| 17. | TA (AT) No.23/2022<br>(CA (AT) No.<br>309/2018<br>For Stay<br>IA No. 1351/2018<br>For Exemption<br>IA No. 1352/2018) | TR Mills Pvt & 5 Ors.<br>Vs<br>Smt. M. Leela & 8<br>Ors.   | Mr. Naman Jhabakh          | Mr. Aman Nalina<br>Lingesh- R1-R4<br>Mr. Sachin Priya<br>Daniel - R7-R9   |
| 18. | Comp App (AT) (CH)<br>(Ins) No. 295/2021   | GVFL Trustee<br>Company Pvt. Ltd.<br>Vs<br>Ultravolt Power Pvt.<br>Ltd   | Mr. Arun C Mohan           | Mr. Vishnu Mohan  |
| 19. | TA (AT) No. 52/2022<br>(CA (AT) No.<br>343/2019)   | Medi Projects Pvt.<br>Ltd.<br>Vs<br>Cauvery Medical<br>Centre Limited & 14<br>Ors.   | Mr. R Sivaraman            | Mr. Goutham<br>Shivshankar- R2 &<br>R5  |
| 20. | Comp App (AT) (CH)<br>(Ins) No. 366/2022<br>For Exemption<br>IA No.853/2022  | Ashish Arjun Kumar<br>Rathi, Liquidator, Ind<br>Barath Power Ltd.<br><b>WITH</b>   | Mr. Bhagavath<br>Krishnan  |   |
| 21. | Comp App (AT) (CH)<br>(Ins) No. 127/2021<br>For Stay<br>IA No.225/2021<br>For Exemption<br>IA No.226/2021            | Power Finance<br>Corporation Ltd & 2<br>Ors.<br>Vs<br>Ashish Arjun Kumar<br>Rathi RP (Now<br>Liquidator) for Ind –<br>Barath Power<br>(Madras) Limited &<br>13 Ors.<br><b>WITH</b> | Mr. Deepak Khurana         | Mr. Bhagavath<br>Krishnan - R1<br>Mr. DVAS Ravi<br>Prasad- R3,R6, R8,<br>R10- R12 & R14<br>Mr. VVSN Raju R9<br>Mr. Shashank<br>Agarwal- R12<br>Mr. Narendar Naik<br>R13 |
| 22. | Comp App (AT) (CH)<br>(Ins) No. 193/2021<br>For Exemption<br>IA No.393/2021<br>For Urgent Hearing<br>IA No.192/2023  | Ashish Arjun Kumar<br>Rathi Liquidator of<br>Ind Bharath Power<br>(Madras) Ltd<br>Vs<br>Kanumuru Raghu<br>Rama Krishna Raju<br>& 12 Ors  | Mr. Bhagavath<br>Krishnan  | Mr. DVAS Ravi<br>Prasad- R1-R6, R9-<br>R11, R13<br>Mr. Kumar Anurag<br>Singh- R7<br>Mr. VVSN Raju R8<br>Mr. Anant Merathia<br>R12                                       |
| 23. | Comp App (AT) (CH)<br>(Ins) No. 262/2023<br>For Stay<br>IA No. 549/2024  | John Joseph PA<br>Vs<br>CA Jasin Jose,<br>Liquidator of Sargam<br>Builders Pvt. Ltd & 2<br>Ors   | Mr. Vinay Mathew<br>Joseph | Mr. Harikumar G<br>Nair- R1<br>Ms. Deepa<br>Harigovind- R2<br>Mr. Babu<br>Karukapadath- R3  |

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| 24. | TA (AT) No.<br>185/2021<br>(Comp App (AT) (Ins)<br>No. 74/2021<br>For Exemption<br>IA No. 164/2021<br>For Stay<br>IA No. 165/2021)<br>To Adv. Hg.<br>IA No. 38/2023<br>For Substitution<br>IA No.494/2024 | Bank Of Baroda<br>Vs<br>Pankaj Dhanuka IRP,<br>Lanco Kondapalli<br>Power Ltd.   | Ms. Praveena<br>Gautam                 | Mr. Abhishek<br>Swaroop   |
| 25. | TA (AT) No.<br>256/2021<br>(CA (AT) (Ins) No.<br>28/2021<br>For Stay<br>IA No. 70/2021)   | The Kerala State<br>Pollution Control<br>Board & Anr.<br>Vs<br>M/s Merchem Ltd. &<br>23 Ors.  | Ms. Rema Smrithi VK                    | Mr. Aditya Verma R1   |
| 26. | Comp App (AT) (CH)<br>(Ins) No. 154/2021  | Dolfie Correya &<br>Anr.<br>Vs<br>Bijoy Prabakaran<br>Pulipara, RP of PVS<br>Memorial Hospital<br>Pvt. Ltd. & Anr   | Mr. Srikant Mohan                      | Mr. Bijoy P. Pulipra<br>R1<br>Mr. Pradeep Joy R2                            |
| 27. | Comp App (AT) (CH)<br>(Ins) No. 192/2021<br>Leave to file<br>IA No. 390/2021<br>For Exemption<br>IA No. 391/2021<br>For Stay<br>IA No. 392/2021   | Telangana State<br>Southern Power<br>Distribution Co Ltd,<br>Hyderabad<br>Vs<br>Nethi Mallikarjuna<br>Shetty, RP of<br>Techtron Poly Lenses<br>Limited & Anr. | Ms. Pooja Chopda                       | Mr. Y<br>Suryanarayana-R1<br>Mr. Shabbeer<br>Ahmed- R2                      |
| 28. | Comp App (AT) (CH)<br>(Ins) No. 330/2021  | Koteswara Rao<br>Karuchola RP<br>Vs<br>Asset Reconstruction<br>Company (India) Ltd<br>& 2 Ors.  | Mr. Ravi Rajagopalan                   |   |
| 29. | Comp App (AT) (CH)<br>(Ins) No. 21/2022   | M Gagan Bothra<br>Vs<br>Senthil Kumar &<br>Anr.   | Mr. M. Gagan Bothra<br>Party-in-person | Mr. K<br>Chandrasekaran-R1<br>& R2  |
| 30. | Comp App (AT) (CH)<br>No.113/2022<br>To dispense with<br>IA No.1032/2022<br>For Stay<br>IA No. 1033 &<br>1034/2022  | Anraj Bhandari<br>Vs<br>Stove Kraft Private<br>Limited & 4 Ors.   | Mr. R Subramaniam<br>Raja              | Mr. Saji P John-R1&<br>R2<br>Mr. Anant Merathia<br>R4<br>Mr. S Aravindan R5 |

|     |  |  |                              |  |
|-----|--|--|------------------------------|--|
| 31. | Comp App (AT) (CH)<br>(Ins) No. 188/2023<br>For Directions<br>IA No.605/2023<br>For Exemption<br>IA No. 606 &<br>607/2023<br>To Adv. Hg.<br>IA No.594/2024 | Mr. Sukakumar Puvi<br>Kumar, Suspended<br>Director of Kavi<br>Protein and Feed Pvt.<br>Ltd.<br>Vs<br>Ms. Pavitra Vyas, RP<br>of Kavi Protein and<br>Feed Pvt. Ltd. & 2<br>Ors. | Ms. Kinjal Goyal             | Mr. Raghuram<br>Cadambi- R1<br>Mr.S Karunamoorthy<br>R2<br>Mr. Ramaswamy<br>Meyyappan - R3 |
| 32. | Comp App (AT) (CH)<br>(Ins) No. 336/2023<br>For Stay<br>IA No.1018/2023  | Meridian Educational<br>Society<br>Vs<br>Butta Infrastructure<br>Pvt. Ltd.   | Mr. Avinash<br>Krishnan Ravi | Mr. Y Suryanarayana  |
| 33. | Comp App (AT) (CH)<br>(Ins) No. 78/2024<br>For Stay<br>IA No.227/2024<br>For Exemption<br>IA No.228/2024<br>Leave to file<br>IA No.226/2024                | Ravi Raman<br>Vs<br>R R Info Park Pvt Ltd<br>& Anr.  | Mr. Kumar Anurag<br>Singh    | Ms. Abitha Banu- R1<br>Mr. Surya Teja SS<br>Nalla- R2                                      |

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants                        | Counsel for Respondents    |
|-------|---|---|---|----------------------------|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 352/2023  | V Venkata<br>Sivakumar,<br>Liquidator of M/s<br>Rathna Stores Pvt.<br>Ltd.<br>Vs<br>UCO Bank Ltd. | Mr. V Venkata<br>Sivakumar<br>Party-in-person | Mr. Surya Teja SS<br>Nalla |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 02/2024<br>For Exemption<br>IA No. 11/2024<br>For Condone Delay<br>IA No. 12/2024 | Sei Tejas Pvt. Ltd.<br>Vs<br>Novus Green Energy<br>Pvt. Ltd.                                      | Mr. V Venkata<br>Sivakumar                    | Mr. Y Suryanarayana        |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
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